

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 231 of 2015 &
IA No. 379 of 2015**

Dated : 20th October, 2015

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Uttar Pradesh Power Corporation Ltd. ...Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur,
Mr. Vishal Anand
Mr. Sambit Panja

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R.1

Mr. Rahul Srivastava for R.2

Mr. M.G. Ramachandran
Mr. Avinash Menon for R.4

ORDER

**IA No. 379 of 2015
(Appl. for stay)**

We have heard learned counsel for the parties for some time.

List the I.A. for further hearing on **28.10.2015.**

**(I. J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**